

Loans to Tatas

*234. { Shri Morarka:
Shri Nathwani:

Will the Minister of Finance be pleased to lay a statement showing:

(a) the total amount of loans or other help given to Tatas or the industries under their management; and

(b) the terms on which such loans or financial help have been given?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b). A statement showing the required information is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 101.]

Manufacture of 'Gnat' Fighter Aircrafts

*235. Sardar Iqbal Singh: Will the Minister of Defence be pleased to state:

(a) the details of the agreement signed with a British firm for the manufacture of 'Gnat' Fighter aircrafts in the country;

(b) when Government hope to start this project and the amount to be invested; and

(c) whether technicians required for this project are available in India?

The Deputy Minister of Defence (Sardar Majithia): (a) to (c). The project is already in hand. It will not, however, be in the public interest to disclose any details.

Central Pay Commission

*236. { Shri Shree Narayan Das:
Shri Radha Raman:
Shri Harish Chandra Mathur:
Shri Braj Raj Singh:

Will the Minister of Finance be pleased to state:

(a) the progress made in the work of the Central Pay Commission;

(b) whether any interim recommendations have been received by the Government from the commission; and

(c) if so, the nature of such recommendations?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) It is understood that the Commission is examining the memoranda and other material received by them in response to their general invitation to organisations and others to convey their views and suggestions on the points covered by the terms of reference.

(b) No.

(c) Does not arise.

Regional Committees in Punjab

*237. { Shri D. C. Sharma:
Shri Hem Raj:
Shri Ajit Singh Sarhadhi:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1112 on the 23rd August, 1957 and state:

(a) whether the rules for the functioning of the Regional Committees in Punjab have since been framed;

(b) if so, whether a copy of these will be laid on the Table; and

(c) when the first meetings of the Committees are scheduled to be held?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) Yes.

(c) According to "Rules of Procedure and Conduct of Business in the Punjab Legislative Assembly", as amended by the Punjab Regional Committees Order, 1957, the date of the first meeting of each of the two committees, at which the Chairman of the Committee is to be elected, is to be fixed by the Governor.